

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 12.02.2024

**Misc. Application No. 670 of 2023
And
Appeal No. 1022 of 2022**

Manoj Chhaganlal Rathod HUF ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vinay Chauhan, Advocate with PCS Anish Kharidia and
PCS Viral Shah for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and
Mr. Yash Sutaria, Advocates i/b K. Ashar & Co. for the
Respondent.

ORDER:

1. Adjourned on the request of the appellant. List on April 15,
2024.

Ms. Meera Swarup
Technical Member

12.02.2024
PK